

23

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

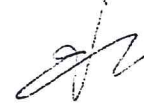
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/152 & 153/CAA/2017
NAME OF THE TRANSFEROR : A PLUS EDUCATION SOLUTIONS PVT LTD
NAME OF THE TRANSFERRE : INDIACAN EDUCATION PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1) Sandeep Kumar
for Pawan Shekhath

for Petitioner



ORDER

Counsel for the applicant present. Representative of Official Liquidator present and prayed for time to file report. Time is enlarged at request. Put up on 14.03.2018.

^{sd-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc